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title: Need to review the Bodoland Territorial Council (BTC) accord.

SHRI NABA KUMAR SARNIA (KOKRAJHAR): After signing of Bodoland Territorial Council (BTC) accord between Bodo Liberation Tigers (BLT) Government of India and Assam Government in 2003, many villages were included in BTC with less than 1% Bodo and ST population which led non-Bodos to think that their democratic rights were curtailed. To exclude these villages from Bodoland Territorial Area Districts (BTAD) they approached Governor of Assam, Government of Assam and Government of India. They also appealed to High Court and Supreme Court. I demand the exclusion of these villages urgently from BTAD.

During this period countless people were murdered, kidnapped and extortion occurred. Ethnic clashes took place several times. Above all, there seems to be an attempt to include more than 100 villages from Sonitpur, Dhanang, Kamrup, Nalbari, Barpeta, Bongaigaon and Dhubri districts to create Bodoland. Such attempt by the Government of India is going to be suicidal. I urge the Government to stop this undemocratic practice and review the BTC accord, the long democratic demand of more than 70% people of BTAD.

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